

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated: 21.11.2016

**ORDER NO. 161 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 136 of 2016 for CESTAT Allahabad to the extent indicated below:-

**From 28.11.2016 to 02.12.2016 at 10.30 a.m.** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Anil G. Shakkarwar, Member (Technical) will hear Division Bench matters.

**From 28.11.2016 to 02.12.2016 at 10.30 a.m.** Hon'ble Sh. Anil Choudhary, Member (Judicial) will hear Single Member bench matters.

By Order



(A. Mohan Kumar)  
Registrar

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Dy. Registrar